

**GOVERNMENT OF INDIA  
MINISTRY OF HOUSING AND URBAN AFFAIRS**

**LOK SABHA  
UNSTARRED QUESTION NO. 445**

**TO BE ANSWERED ON FEBRUARY 05, 2019**

**HOUSES BUILT UNDER PMAY**

**NO. 445 DR. KIRIT P. SOLANKI:**

**Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:**

- (a) the data regarding the number of houses built so far under the Pradhan Mantri Awas Yojana along with the occupancy, State/UT-wise;**
- (b) the details of the criteria adopted to identify beneficiaries and eligible slum-dwellers under the scheme; and**
- (c) the details of the number of slums that have been developed and upgraded under the 'In-Situ' Slum Redevelopment component of the scheme?**

**ANSWER**

**THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE  
MINISTRY OF HOUSING & URBAN AFFAIRS  
[SHRI HARDEEP SINGH PURI]**

**(a): State/Union Territory (UT) wise details of houses built and occupied by the beneficiaries under the Pradhan Mantri Awas Yojana (Urban) [PMAY(U)] is at Annexure.**

**(b): All urban households earning upto Rs. 18 lakh per annum including those belonging to Economically Weaker Section (EWS), Low Income Group (LIG) & Middle Income Group (MIG) are eligible under this Scheme. The eligibility criteria for selection of beneficiaries under PMAY (U) are as under:**

**(i) A beneficiary family will comprise husband, wife, unmarried sons and/ or unmarried daughters.**

**(ii) The beneficiary family should not own a pucca house (an all weather dwelling unit) either in his/her name or in the name of any member of his/her family in any part of India.**

**(iii) Further, such person with pucca house having built-up area less than 21 square meter (sqm) may be included for enhancement of existing dwelling units upto 30 sqm. However, if enhancement is not possible on account of lack of availability of land/space or any other reason, she/he may get a house under the PMAY(U) elsewhere.**

**(iv) An adult earning member (irrespective of marital status) can be treated as a separate household;**

- **Provided that he / she does not own a pucca (an all weather dwelling unit) house in his / her name in any part of India.**
- **Provided also that in the case of a married couple, either of the spouses or both together in joint ownership will be eligible for a single house, subject to income eligibility of the household under the scheme.**

**An eligible beneficiary can avail benefit of only one of the four verticals of the Mission.**

**(c): The Ministry of Housing & Urban Affairs through the PMAY(U) provides assistance to States/UTs in addressing the housing requirements of slum dwellers and people belonging to Economically Weaker Section (EWS), Low Income Group (LIG) & Middle Income Group (MIG) in urban areas. Rehabilitation of total 11,68,857 slum households have so far been taken up under the PMAY(U).**

**State/UT wise details of houses approved, grounded for construction and houses completed along with houses occupied under PMAY(U)**

[as on 28th Jan, 2019]

Sl. No.	Name of the State/ UT	Houses Approved (Nos)	Houses grounded* for construction (Nos)	Houses Completed* (Nos)	Houses Occupied* (Nos)
1	A&N Island (UT)	611	35	8	8
2	Andhra Pradesh	11,29,388	6,20,379	1,62,069	1,17,476
3	Arunachal Pradesh	6,284	6,327	857	781
4	Assam	57,552	33,387	1,496	2,959
5	Bihar	2,42,280	1,03,187	27,313	36,004
6	Chandigarh (UT)	136	5,096	5,096	2,825
7	Chhattisgarh	2,11,076	94,068	29,398	31,247
8	D&N Haveli (UT)	4,053	2,440	1,022	1,022
9	Daman & Diu (UT)	814	593	253	253
10	Delhi (UT)	7,325	47,905	31,305	8,941
11	Goa	378	319	318	318
12	Gujarat	4,18,291	3,28,910	1,77,815	1,86,361
13	Haryana	2,50,719	26,167	9,227	9,468
14	Himachal Pradesh	8,412	4,461	1,124	1,018
15	Jammu & Kashmir	34,450	14,009	1,967	3,134
16	Jharkhand	1,63,491	1,06,880	46,701	46,746
17	Karnataka	5,19,041	2,41,459	1,07,765	1,08,810
18	Kerala	1,14,685	66,791	20,932	20,609
19	Lakshdweep (UT)	-	-	-	-
20	Madhya Pradesh	6,46,330	4,06,312	1,59,916	1,63,357
21	Maharashtra	7,87,962	2,19,321	1,47,720	1,64,456
22	Manipur	29,081	12,550	1,340	2,049
23	Meghalaya	805	1,440	760	366
24	Mizoram	29,865	2,409	1,185	1,553
25	Nagaland	25,764	9,705	2,462	4,055
26	Orissa	1,33,113	71,381	27,877	25,428
27	Puducherry (UT)	9,561	4,598	1,148	1,001
28	Punjab	51,966	28,738	8,607	8,222
29	Rajasthan	1,65,146	91,387	51,298	51,176
30	Sikkim	518	493	188	129
31	TamilNadu	6,04,815	4,24,567	1,34,955	1,23,618
32	Telangana	2,00,143	1,60,157	37,923	28,862
33	Tripura	80,011	63,927	18,337	18,337
34	Uttar Pradesh	9,58,150	3,50,564	1,19,634	1,18,363
35	Uttarakhand	32,106	13,735	6,371	6,837
36	West Bengal	3,41,441	1,91,174	98,409	98,233
<b>Grand Total :-</b>		<b>72,65,763</b>	<b>37,54,871</b>	<b>14,42,796</b>	<b>13,94,022</b>

\* Includes incomplete works of earlier JNNURM taken up post 2014